

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**SUPPLEMENTARY CAUSE LIST DATED 27.04.2022 (WEDNESDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp App (AT)(CH)(Ins) No.99/2022 & IA No. 227/2022	SSP Pvt Ltd V Vintage Coffee Pvt Ltd	J. R. Jayant	

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**By the order of Hon'ble Member (J)**

**(Chennai Bench)**

**For Assistance,**

**1.Dy.Registrar - PH No. : 044-2888 0500**

**CELL : 99402 25692**

**2.Court Officer - PH No. : 044-2888 0450**

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